

**OFFICE OF THE DISTRICT JUDGE, RAMPUR**

No. 138

Dated; July 06, 2020

**ORDER**

Since the entire campus of District Court Rampur has been declared containment zone vide letter No. 1748/ST, dated 03-7-2020 issued by the District Administration, and in view of report of Joint Magistrate/ S.D.M., Rampur dt 06-07-2020 the District Court, Rampur has been closed for 06 and 07 July, 2020, the matters/cases fixed for 06.07.2020 and 07.07.2020 in all the courts of Judgeship, Rampur the general date 15-7-2020 and 16-07-2020 respectively be fixed for hearing.

Inform all concerned accordingly.

( Alka Srivastava )  
District Judge,  
Rampur.

Copy to;

- 1- The District Magistrate, Rampur
- 2- The Chief Medical Officer, Rampur
- 3- The Superintendent of Police, Rampur
- 4- The Secretary D.L.S.A. Rampur
- 5- The Bar Association, Rampur
- 6- The Jail Superintendent, Rampur
- 7- System Officer, for uploading on website of District Court, Rampur

( Alka Srivastava )  
District Judge,  
Rampur.